

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.11.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5158 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Niapn Bansal Resolution Professional & Anr. Vs. Eployees Povident Fund Organisation	Harsh Garg
2.	I.A. No. 5154 of 2023 in I.A. No __ of 2023 in Comp. App. (AT) (Ins) No. 1093 of 2019	Pr. Commissioner of Income Tax (Central)-3 Vs. Alok Industries Ltd. & Anr.	Ruchir Bhatia

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Assistant Registrar